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14.01 hrs

**MESSAGES FROM RAJYA SABHA
AND
BILL AS PASSED BY RAJYA SABHA --LAID**

Title: Regarding concurrence by Rajya Sabha without amendments to the Fiscal Responsibility and Budget Management Bill, 2003 at its sitting held on 29 July 2003; and passing by Rajya Sabha the Marriage Laws (Amendment) Bill, 2003 at its sitting held on 29 July 2003; also laid a copy of the latter on the Table of the Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

"(i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th July, 2003 agreed without any amendment to the Fiscal Responsibility and Budget Management Bill, 2003 which was passed by the Lok Sabha at its sitting held on the 7th May, 2003."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Marriage Laws (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 29th July, 2003."

2. Sir, I lay on the Table the Marriage Laws (Amendment) Bill, 2003, as passed by Rajya Sabha on the 29th July, 2003.
